[20 August, 2001] RAJYA SABHA

consideration of the Central Government. As this involves consultation with several organizations, it is not be possible to indicate a time limit for completion of the exercise.

## Allocation of Funds to Maulana Azad Education Foundation

2987. SHRIAIMADUDDINAHMAD KHAN (DURRU): Will the Minister of SOCIAL JUSTICEAND EMPOWERMENT be pleased to state:

(a) the amount allocated to Maulana Azad Education Foundation during the year 2000-2001;

(b) the amount spent by the Foundation during the said period; and

(c) the details of the amount spent, item-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) The Central Government released Rs. 2.85 crore to the Maulana Azad Education Foundation during the year 2000-2001.

(b) and (c) The Foundation incurred expenditure of Rs. 930.87 lakh during 2000-2001 as grant-in-aid under its educational schemes out of the resources available to it from grant received from the Central Government as well as income from investment of its Corpus Fund as per details given below:

(i)	Establishing/expansion of schools/colleges/ hostel building	Rs. 727.09 lakh
(ii)	Promotion of Technical Education	Rs. 202.88 lakh
(iii)	Vocational Training Centre at Ajmeri Gate, New Delhi	Rs. 0.90 lakh

## Allocation of funds for the welfare of SCs / STs

†2988. SHRI SHYAM LAL: SHRI NAGENDRA NATH OJHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of present population of SCs and STs in the country, separately, State-wise;

<sup>†</sup>Original notice of the question was received in Hindi.

(b) the total amount allocated for the welfare of SCs and STs, separately, during the current financial year;

(c) whether she is aware that disbursement of funds to the population of SCs / STs is not proportionate to total population;

(d) if so, the details of the steps being taken to remove this imbalance; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) A statement indicating population of SC and ST Statewise as per 1991 Census is enclosed. (See below).

(b) Rs. 872.28 crores and Rs. 1040 crores has been provided for welfare of Scheduled Castes (SCs) and Scheduled Tribes (STs) respectively during the current financial year in the Budget of the Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs respectively.

(c) to (e) Allocation of funds for development of SCs and STs in proportion to their population has been examined in consultation with the Planning Commission and it is felt that "population" alone cannot be taken as the sole criteria for allocation of funds for development of Scheduled Castes and Scheduled Tribes. The Strategy for preparation and implementation of Tribal Sub-Plan and Special Component Plan has been evolved for giving special attention to welfare of Scheduled Tribes and for Scheduled Castes respectively. The State Governments as well as Central Ministries have been requested to make Tribal Sub-Plan and Special Component Plan by earmaking funds out of their Plan in proportion to the population of Scheduled Tribes and Scheduled Castes in the State / Country respectively. Besides, the Ministry of Tribal Affairs and Ministry of Social Justice and Empowerment are providing Special Central Assistance as an additive to the Tribal Sub-Plan and Special Component Plan implemented by the State Government. The Special Central Assistance is provided to the States based on population of the Scheduled Tribes / Scheduled Castes and other factors. Further, as per provision under Article 275 of the Constitution, special grant is provided for welfare of STs / raising level of administration of the Scheduled Areas.

## RAJYA SABHA

## Statement

Population of Scheduled	Castes and Schedu	led Tribes (as pe	r 1991 Census)
	(State-wise)	_	

SI.Name of State / UT		Population (figures in thousands)		
No.		Scheduled Castes	Scheduled Tribes	
1.	Andhra Pradesh	10592	4200	
2.	Arunachal Pradesh	4	550	
3.	Assam	1659	2874	
4.	Bihar	12572	6617	
5.	Goa	24	0	
6.	Gujarat	3060	6162	
7.	Haryana	3251	0	
8.	Himachal Pradesh	1310	. 218	
9.	Karnataka	7369	1916	
10.	Kerala	2887	321	
11.	Madhya Pradesh	9627	15399	
12.	Maharashtra	8758	7318	
13.	Manipur	37	632	
14.	Meghalaya	9	1518	
15.	Mizoram	1	654	
16.	Nagaland	0	1061	
17.	Orissa	5129	7032	
18.	Punjab	5743	0	
19.	Rajasthan	7608	5475	
20.	Sikkim	24	91	
21.	Tamil Nadu	10712	574	
22.	Tripura	451	853	
23.	Uttar Pradesh	29276	288	
24.	West Bengal	16081	3809	
25.	Andaman and Nicobar Island	ds O	27	
26.	Chandigarh	106	0	
27.	Dadra and Nagar Haveli	3	109	
28.	Daman and Diu	4	12	
29.	Delhi	1795	0	
30.	Lakshdweep	0	48	
31.	Pondicherry	131	0	
. = .	TOTAL:	138223	67758	